

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 21st day of April 2003.

Original Application no. 384 of 2003.

Hon'ble Mr. Justice RRK Trivedi, Vice-Chairman.

B.L. Saigal, S/o Sri G.D. Khattri,
R/o 10 Chaturyana, Bara Bazar,
JHANSI.

... Applicant

By Adv : Sri R.K. Nigam

Versus

1. Union of India through General Manager,
Central Railway,
MUMBAI CST.
2. Divisional Railway Manager, Central Railway,
JHANSI.
3. Divisional Railway Manager, Central Railway,
BHUSAVAL.

... Respondents.

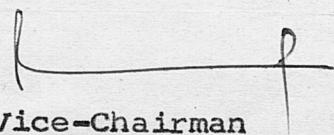
By Adv : Sri K.P. Singh

ORDER

Hon'ble Mr. Justice RRK Trivedi, VC.

By this OA, filed under section 19 of the A.T. Act, 1985, the applicant has prayed for a direction to respondents to revise the pension of the applicant by inclusion of 75% mileage in the basic pay pertaining to the period 10.10.1944 to 10.7.1957.

2. This OA has been filed on 8.4.2003. The applicant retired from service on 1.10.1978 long before the establishment of this Tribunal. In the circumstances this OA is grossly time barred and is rejected.
3. There shall be no order as to costs.


Vice-Chairman

/pc/